

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 1135/2024 in C.P. (IB)/413(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:- **Ajit Kumar**
 IN THE MATTER OF
 State Bank of India (Through Resolution
 Professional - Mr. Ajit Kumar)
 V/s
 Anubhav Anil Agarwal

Section: Sec 60(5) U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Supriya Mujumdar a/w Adv. Shaikh appeared for the Petitioner. Adv. Aniruth Purusothaman appeared for the Respondent/Corporate Debtor. Counsel for the Petitioner seeks time to file a rejoinder. Let the rejoinder be filed within a period of three weeks by serving a copy of the rejoinder to the other side. List this matter on **08.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)